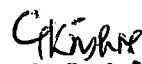
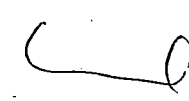
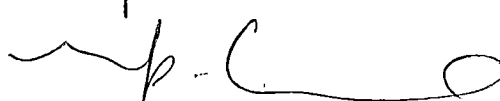


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>21/10/93</u>	m-R-N-matham, Brief holder for mr. prahlab Singh - Counsel for petitioner. Heard. The learned brief holder, We are satisfied with the reasons for restoration of the T-A-No- 927/86 to its original position as stated in this petition. m-p- is allowed. T-A-No 929/86 is restored to its original position. T-A case may be listed for hearing on 17/12/93. m-p- stands disposed of.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Jl.) only out 2 ds app.  a up  4 ~rd 8265/8270 2B  10-11-93 